

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO.126**  
TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020

**SUBSIDY TO FARMERS**

\*126. DR. SUKANTA MAJUMDAR:  
SHRI BHOLA SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government provides any subsidy to farmers on agricultural inputs like fertilizers, seeds, farm equipment, irrigation, diesel, power and outputs like godown, MSP, insurance, etc. and if so, the details thereof;
- (b) the details of subsidy provided to farmers during the last four years, State-wise;
- (c) whether as per WTO, support in terms of subsidy provided to the agriculture by some of the developed countries is higher as compared to India;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether subsidy schemes for farmers have not been reaching the target group due to lacuna in its implementation process; and
- (f) if so, the corrective steps being taken by the Government for extending benefits of subsidy and incentives to the farmers for farm mechanization?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (f): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 126 DUE FOR REPLY ON 11<sup>TH</sup> FEBRUARY, 2020.**

(a) & (b): The Government provides Subsidies to farmers on the following agricultural inputs:

(i) Fertiliser

Urea is being provided to farmers at a statutory notified Maximum Retail Price (MRP). The MRP of 45 kg bag of Urea is Rs.242 per bag (exclusive of charges towards neem-coating and taxes as applicable) and the MRP of 50 kg bag of Urea is Rs.268 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of Fertilizers at farm gate and net market realization by the urea units is given as subsidy to the Urea manufacture/importer by the Govt. of India. Accordingly, all farmers are getting Urea at affordable subsidized price.

With respect to Phosphatic and Potassic (P&K) Fertilizers, the D/o Fertilizers is providing subsidy on P&K Fertilizers. Further, as far as P&K is concerned, the Government has implemented Nutrient Based Subsidy Policy w.e.f. 1.4.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual basis, is provided on subsidised P&K fertilizers depending on their nutrient content. Under this policy, MRP is fixed by fertilizer companies as per market dynamics at reasonable level which is monitored by the Government. Accordingly, any farmer including a poor and marginal farmer who is buying these fertilizers is getting benefits of subsidy.

Details of the subsidy annexed at Annexure-I.

Contd...2/-

(ii) Seeds

The Department is implementing Sub-Mission on Seeds & Planting Materials (SMSP) from the year 2014-15 to promote production and multiplication of quality seeds of agricultural crops, so that the required quantities of seeds could be made available to farmers in the country. To upgrade the quality of farmers' saved seeds, financial assistance for distribution of foundation/certified seeds at 50% cost of the seeds for cereal crops and 60% for pulses, oilseeds, fodder and green manure crops for production of quality seeds is available /provided for one acre per farmer under the component Seed Village Programme of SMSP. The objective of this scheme is to make available improved /high yielding varieties of seeds to farmers in time and to achieve self sufficiency in respect of seeds at village level itself.

The *above* scheme/ component is demand driven and implemented by the concerned State/implementing agencies for welfare of all the categories of farmers which help in enhancing productivity/production of various crops and also improving profitability of the agriculture sector (farmers' income) in the country. Details of the subsidy State-wise is annexed at Annexure-II.

(iii) Mechanization & Technology

(A) A Sub Mission on Agricultural Mechanization (SMAM) is being implemented w.e.f. 2014-15. The SMAM provides a suitable platform for converging all activities for inclusive growth of agricultural mechanization by providing a 'single window' approach for implementation with a special focus on small & marginal farmers with the following objectives: -

- (1) Increasing the reach of farm mechanization to small and marginal farmers and to regions where availability of farm power is low;
  - (2) Promoting 'Custom Hiring Centres 'to offset the adverse economies of scale arising due to small landholding and high cost of individual ownership;
  - (3) Creating hubs for hi-tech & high value farm equipments;
  - (4) Creating awareness among stakeholders through demonstration and capacity building activities;
- (B) A special Scheme to support the efforts of the Governments of Haryana, Punjab, Uttar Pradesh and the NCT of Delhi to address air pollution due to stubble burning and to subsidize machinery for farmers for in-situ management of crop residue, a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue' in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi for the period from 2018-19 to 2019-20 has been launched.

Details of the subsidy State-wise is annexed at Annexure – III.

(iv) Irrigation

There are three components of the Pradhan Mantri Krishi Sinchai Yojana (PMKSY)

- i. PMKSY(Har Khet Ko Pani)
- ii. PMKSY (Watershed) and
- iii. PMKSY (Per Drop More Crop)

Subsidy component is only admissible for PMKSY (Per Drop More Crop).

PMKSY (Per Drop More Crop): DAC&FW is implementing Per Drop More Crop component of PMKSY. The PMKSY- Per Drop More Crop mainly focuses on enhancing water use efficiency at farm level through precision/micro irrigation (Drip and Sprinkler Irrigation). Besides promoting precision irrigation and better on-farm water management practices to optimize the use of available water resources, this component also supports micro level water storage or water conservation/management activities to supplement Micro Irrigation.

Details of the subsidy State-wise is annexed at Annexure-IV.

(v) Diesel

The price of diesel has been made market – determined effective from 19.10.2014. Since then Public Sector Oil Marketing Companies (OMCs) take appropriate decisions on pricing of diesel in line with international product prices and other market conditions.

(vi) Power

As per provisions of Electricity Act 2003, respective State Electricity Regulatory Commissions (SERCs) determine the electricity tariff for retail supply of electricity to end consumers including Agricultural consumers. Section 65 of the Electricity Act, 2003 provides that State Government can provide subsidy to any class of consumers in the tariff determined by the SERCs. Hence Central Government has no role in providing electricity subsidy to the farmers for their agricultural purposes.

(vii) Godowns

To promote creation of scientific storage capacity for storing farm produce, processed farm produce and agricultural inputs etc., to reduce post-harvest & handling losses, promote pledge financing and market access including marketing infrastructure (other than storage), the DAC&FW is implementing a capital subsidy sub-scheme “Agricultural Marketing Infrastructure (AMI)” of Integrated Scheme for Agricultural Marketing (ISAM) across the country.

AMI is a demand driven, credit linked, back ended subsidy scheme and no State/beneficiary-wise allocation has been made under the scheme. Beneficiaries viz, farmers, Agripreneurs, FPOs, Individuals, Cooperatives, and state agencies etc. are eligible for assistance. Under the scheme, the subsidy @ 25% for plain areas and 33.33% for NER, hilly area, Women/SC/ST promoters & FPOs etc is available.

Details of the subsidy State-wise is annexed at Annexure-V.

(viii) Minimum Support Price (MSP)

Government announces Minimum Support Price (MSP) for those agricultural crops which are widely grown, have large area under cultivation, are items of mass consumption with fairly long shelf life and are necessary for maintaining food security. Government fixes MSP of 22 notified crops and Fair & Remunerative Price (FRP) for sugarcane on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP). In addition,

Contd...6/-

MSPs for toria and de-husked coconut are also fixed on the basis of MSPs of rapeseed/mustard and copra respectively. MSP is a minimum support price and the Government steps in to reimburse loss to Central Nodal Agencies.

(ix) MSP on Foodgrains

States are allocated food grains at subsidized rates under National Food Security Act, 2013 (NFSA) and other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP) at which foodgrains are issued to States are reimbursed to Food Corporation of India (FCI) as subsidy which interalia includes MSP. MSP is declared by Government of India as per recommendation of the CACP. Food subsidy is released to FCI & DCP State depending on the subsidy claim, amount of food subsidy found admissible, and the monthly/quarterly availability of budget. MSP is paid to farmers by State Governments/Procurement agencies/FCI as per the rate declared by Ministry of Agriculture for concerned Procurement seasons.

Details of the subsidy State-wise is annexed at Annexure-VI.

(x) Pradhan Mantri-Anndata Aay Sanrakshan Abhiyan (PM-AASHA)

Ministry is implementing an umbrella scheme of "Pradhan Mantri Annadata Aay SanraksHan Abhiyan" (PM-AASHA), comprising Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS), and pilot of Private Procurement and Stockist Scheme (PPSS). The purpose of PM-AASHA is to ensure Minimum Support Price (MSP) to the farmers. A Price Support Scheme (PSS) for procurement of oilseeds, pulses and cotton is implemented by DAC&FW through Central Nodal Agencies at the Minimum Support Price (MSP) declared by the Government subject to certain conditions being met by the State

Governments. Losses, if any, are reimbursed by the Government of India to the Central Nodal Agencies. Market Intervention Scheme (MIS) is implemented to protect the growers of crops not covered under MSP scheme from making distress sale.

Details of the subsidy State-wise is annexed at Annexure-VII.

(xi) Prime Minister Fasal Bima Yojana (PMFBY).

Yield index based, **Pradhan Mantri Fasal Bima Yojana (PMFBY)** and weather index based **Restructured Weather Based Crop Insurance Scheme (RWBCIS)** have been launched from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of farmers etc. Actuarial/bidded premium rates are charged under these schemes. Premium over and above the fixed share of 2% for Kharif season, 1.5% for Rabi crops for food and oilseed crops and 5% for commercial/horticultural crops of framers, is paid by the Central and State Governments on 50 : 50 basis. Admissible subsidy on premium is provided directly to the concerned insurance companies through DBT (in kind).

Details of premium subsidy provided by the Central Government since inception of the scheme in 2016-17 till 2018-19 is given in following table :

(Rs. in crore)

Year	Premium subsidy paid by Central Government
2016-17	8735.21
2017-18	10442.17
2018-19	12034.70

Details of the subsidy State-wise is annexed at Annexure – VIII.

Contd...8/-



(c) & (d): This Government does not maintain comparative data on the matter.

(e) & (f): Subsidy schemes have been designed and operated to ensure maximum benefit to farmers. However constant efforts are made to improve targeting of subsidies. DBT has been introduced for making Government Schemes to ensure better targeting of subsidies.

**Annexure- I****Statement of Expenditure from 2015-16 to 2018-19****(Amount in Crores)**

<b>Year</b>	<b>Imported P&amp;K</b>	<b>Indigenous P&amp;K</b>	<b>City Compost</b>	<b>Imported Urea</b>	<b>Indigenous Urea</b>
2015-16	9968.56	11969	0	16400	38200
2016-17	6999.99	11842.88	0.55	11256.59	40000
2017-18	7900	14337	7.26	9980	36973.7
2018-19	9260	14820.35	10	17155.36	32189.5

**Details of Year and State wise funds released/subsidy provided for seed distribution under SMSP (Seed Village Programme)**

(Amount Rs. In lakh)						
S. No	Name of State	2015-16	2016-17	2017-18	2018-19	2019-20
		Released	Released	Released	Released	Released
1.	Andhra Pradesh	700.00	719.820	1,312.390	925.490	164.310
2.	Assam	1060.00	1,000.000	1,312.750	3,054.776	
3.	Arunachal Pradesh			52.200		
4.	Bihar	600.00	705.620	324.018	300.000	
5.	Chhattisgarh	245.18	281.050	517.986	586.495	516.770
6.	Gujarat			24.210	66.500	
7.	Himachal Pradesh	248.00	375.000	386.100	515.700	541.220
8.	Haryana	1.34	0.890	0.507	84.850	218.040
9.	J&K	391.13	690.600	903.358	557.422	974.580
10.	Karnataka	20.37	36.670	108.632	62.929	
11.	Kerala	3.50	26.715			
12.	Madhya Pradesh	586.52	1,796.740	2,056.122	1,499.880	880.480
13.	Maharashtra		600.000	2,431.000	3,337.210	1,453.950
14.	Meghalaya	97.79	10.500	141.735	55.278	
15.	Mizoram		25.000			24.970
16.	Manipur	4.34	54.806		9.599	
17.	Nagaland	131.43		74.990	130.070	79.480
18.	Orissa				99.067	
19.	Punjab	317.73				
20.	Rajasthan	122.36	100.968	1,511.034		
21.	Sikkim				47.002	
22.	Tamilnadu	988.81	822.000	1,430.000	1,476.360	188.090
23.	Uttar Pradesh	899.70	124.401	1,436.310	744.562	66.120
24.	Uttrakhand	303.01	87.606	228.949	659.018	262.170
25.	Puducherry	0.33			1.080	
26.	Telangana	350.00	670.000	1,038.100	400.000	
27.	West Bengal				97.220	
28.	NSC		979.870	-		1,321.650
	<b>Total</b>	<b>7071.528</b>	<b>9108.2564</b>	<b>15290.391</b>	<b>14710.51</b>	<b>6691.83</b>

## Sub-Mission on Agriculture Mechanization

## STATE WISE , YEAR WISE FUNDS RELEASED UNDER SMAM

(Rs. In crore)							
S. No	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20
		Rel.	Rel.	Rel.	Rel.	Rel.	Rel.
1.	Andhra Pradesh	10.54	7.28	48.99	132.92	150.00	139.8
2.	Arunachal Pradesh	0.49	1.88	1.33	5.5	3.55	3.5
3.	Assam	5.62	0	1.08	10		
4.	Bihar	9.01	0	14	0	25.00	
5.	Chhattisgarh	5.19	4	10	30	20.00	20
6.	Gujarat	7.94	7.55	6	6.48	8.69	11.36
7.	Haryana	2.55	0	0	45	71.12	25
8.	Himachal Pradesh	1.02	0.75	4.95	11.7	14.53	68.85
9.	Jammu & Kashmir	1.18	0.95	3.64	1.8	10.22	12.85
10.	Jharkhand	3.58	2.54	2.25	1	3.00	
11.	Karnataka	9.62	0	44.41	75	104.99	148.93
12.	Kerala	2.37	0	1	9.79	10.37	17
13.	Madhya Pradesh	13.92	26.02	20	43.11	50.39	70
14.	Maharashtra	20.34	15.96	15	34.13	145.50	75
15.	Manipur	1.1	2.91	0	2.85	28.61	
16.	Meghalaya	1.25	0	0.9	0.5	1.11	1.5
17.	Mizoram	0.5	2.03	2	4.81	3.75	7.26
18.	Nagaland	0.62	2.85	3.33	16	41.96	15
19.	Orissa	7.09	5.67	35.78	66.27	72.96	50
20.	Punjab	2.09	0	52.09	48.5		
21.	Rajasthan	15.8	0	4.25	23.06	10.00	
22.	Sikkim	0.19	0.65	1.44	1.38	2.00	12.27
23.	Tamil Nadu	8.44	21.39	30.3	51.34	153.22	70
24.	Telangana	6.93	4.76	5.97	10	6.00	
25.	Tripura	0.39	2.44	2	25.52	31.28	30.65
26.	Uttar Pradesh	21.21	16.51	37.98	43.97	36.58	50
27.	Uttarakhand	0.91	0.78	2.56	30.95	37.50	67.25
28.	West Bengal	5.98	5.65	4	10	11.25	10
	<b>TOTAL</b>	<b>165.87</b>	<b>132.57</b>	<b>355.25</b>	<b>741.58</b>	<b>1053.58</b>	<b>906.25</b>

Contd...2/-

<b>CROP RESIDUE Management</b>							
<b>2018-19</b>				<b>2019-20</b>			
State	Funds Released (Rs. in Cr.)	Total in –situ Crop Residue Management Machinery Distributed to individual and CHCs	Custom Hiring Centres Established	State	Funds Released	Total in –situ Crop Residue Management Machinery Distributed to individual and CHCs	Custom Hiring Centres Established
Punjab	267.84	28609	4466	Punjab	273.80	14492	5505
Haryana	132.86	10747	1194	Haryana	192.06	13451	1300
UP	138.67	16406	2300	UP	105.28	4865	1817
Delhi	0.00			Delhi	4.52		
<b>Total</b>	<b>539.37</b>	<b>55762</b>	<b>7960</b>	<b>Total</b>	<b>575.66</b>	<b>32808</b>	<b>8622</b>

## Annexure- IV

Central assistance released under Pradhan Mantri Krishi Sinchayee Yojana-  
PDMC

Rs in Crore

S. No	States/UT	2015-16	2016-17	2017-18	2018-19	2019-20 (as on 31.1.2020)
1	Andhra Pradesh	206.47	308.69	517.10	520.00	452.00
2	Bihar	28.60	21.60	12.50	27.91	
3	Chhattisgarh	20.30	44.80	55.00	43.39	
4	Goa	0.30	0.80	0.00	1.20	0.50
5	Gujarat	213.05	274.00	300.00	272.50	180.00
6	Haryana	34.97	27.00	14.01	27.41	
7	Himachal Pradesh	7.60	8.50	19.25	26.00	18.00
8	Jharkhand	14.97	30.70	25.00	10.00	
9	Jammu & Kashmir	4.87	5.40	3.00	7.80	5.50
10	Karnataka	213.12	229.00	385.00	372.03	192.00
11	Kerala	8.53	0.00	25.00	4.00	
12	Madhya Pradesh	161.74	121.10	150.00	132.56	102.00
13	Maharashtra	107.26	305.70	362.50	360.00	174.00
14	Odisha	28.70	39.70	48.00	58.00	30.00
15	Punjab	43.00	1.18	0.00	9.00	
16	Rajasthan	142.84	129.00	107.50	168.48	75.00
17	Tamil Nadu	129.78	143.50	369.55	355.00	204.00
18	Telangana	111.32	189.00	257.00	122.00	
19	Uttarakhand	9.60	15.00	27.20	43.00	19.20
20	Uttar Pradesh	37.51	41.40	55.00	87.88	48.58
21	West Bengal	4.80	19.90	31.00	40.00	20.00
22	Arunachal Pradesh	2.60	2.00	8.30	12.50	18.00
23	Assam	5.03	11.00	3.00	30.00	
24	Manipur	2.76	3.60	7.50	40.00	15.00
25	Meghalaya	1.43	0.00	3.30	12.00	
26	Mizoram	3.27	8.10	12.30	27.80	27.00
27	Nagaland	2.34	4.50	11.80	35.00	30.00
28	Sikkim	4.86	5.40	4.00	55.19	31.80
29	Tripura	1.55	0.00	3.75	15.00	18.00
30	Andman & Nicobar Island	0.20	0.00	0.50	0.00	
31	Puducherry	2.03	0.00	0.00	0.00	
32	Ladakh					0.50
33	HQ	1.33	0.67	1.43	2.73	
	<b>Grand Total</b>	<b>1556.73</b>	<b>1991.24</b>	<b>2819.49</b>	<b>2918.38</b>	<b>1661.08</b>

**State-wise subsidy released during last four years for Storage Infrastructure Projects (AMI)**

<b>S.No.</b>	<b>State</b>	<b>Subsidy Released (Rs. Lakh)</b>
1	Andhra Pradesh	8383.13
2	Arunachal Pradesh	0.00
3	Assam	3257.77
4	Bihar	132.00
5	Chhattisgarh	2426.38
6	Goa	0.04
7	Gujarat	12258.08
8	Haryana	15932.86
9	Himachal Pradesh	27.39
10	Jammu & Kashmir	574.86
11	Jharkhand	522.88
12	Karnataka	5790.33
13	Kerala	197.46
14	Madhya Pradesh	30716.91
15	Maharashtra	10226.67
16	Meghalaya	2.88
17	Mizoram	0.00
18	Nagaland	0.83
19	Odisha	1647.82
20	Punjab	5275.21
21	Rajasthan	4300.55
22	Tamilnadu	1491.27
23	Telangana	9492.52
24	Tripura	136.90
25	Uttar Pradesh	3908.36
26	Uttarakhand	624.73
27	West Bengal	944.61
<b>Total</b>		<b>118272.44</b>

The details of food subsidy released during by FC/ACs Division in the four year including Current year is as below :

Year	Rs. in crore As on 05.02.2020		
	Food Subsidy Released		
	FCI	States	Total
2015-16	112000.00	22919.00	134919.00
2016-17	103334.61*	27338.35	130672.96*
2017-18	101981.69**	38000.00	139981.69 **
2018-19	140098***	31029.485	171127.485
2019-20	119164.02	31656.31	150820.33
<b>As on 05.02.2020</b>			

\* Includes NSSF loan of Rs.25,000 crore to FCI \*\* Includes NSSF loan of Rs.40,000 crore to FCI \*\*\* Includes NSSF loan of Rs. 70,000 crore to FCI

State Wise breakup of Food Subsidy released to DCP States FiUTs under DBT scheme:

*(Rs in crores)*

S.No.	Name of the State	2015-16	2016-17	2017-18	2018-19	2019-20 (as on 05.02.2020)
1	Andhra Pradesh	1364.25	3212.82	6060.17	4542.57	4623.25
	Bihar	2540.92	1495.24	4535.11	2291.68	2535.71
3	Chhattisgarh	3328.93	3141.28	4272.36	3303.19	3640.76
4	Gujarat	55.57	46.21	0.00	9.31	0.00
5.	Karnataka	0.00	0.00	166.95	417.53	205.79
6	Kerala	834.42	419.25	782.06	620.23	165.07
7	Madhya Pradesh	5737.29	5354.97	8113.23	6026.97	5936.97
8	Maharashtra	-	-	583.66	0.00	107.20
9	Odisha	3331.39	3847.72	5133.57	4651.01	3824.55
10	Punjab	300.00	2877.68	796.33	1722.33	1612.09
11	Rajasthan	155.11	0.00	0.00	0.00	-
12	Tamil Nadu	936.89	2303.76	651.70	1136.61	2054.13
	Telengana	1390.08	1716.71	3853.71	2559.31	4246.07
14	Uttar Pradesh	-	-	-	-	-
14	Uttarakhand	408.67	346.80	860.11	329.8	628.67
15	West Bengal	2465.86	2441.93	2042.30	3279.69	1941.17
16	DBT*	69.62	133.97	148.74	139.25	134.89
	<b>Total</b>	<b>22919.00</b>	<b>27338.35</b>	<b>38000.00</b>	<b>31029.485</b>	<b>31656.31</b>

\*Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli.





## Annexure- VII

## DETAILS OF PROCUREMENT MADE BY NAFED ,SFAC AND FCI AT MSP UNDER PSS FROM 2015-16 TO 2018-19 (AS ON 27.07.2019)

S.No.	YEAR	Agency	PSS OPERATION	Season	Commodity	Category (Pulses/ Oilseed/ Cotton)	STATE	QUANTITY Procured (IN MTs)	MSP Per MT (Rs.)	MSP COST (Rs. IN LAKH)
1.	2016-17	NAFED	MILLING COPRA 2016	COPRA	COPRA	Oil seed	ANDHRA PRADESH	3318.50	59,500	1974.51
2.	2016-17	NAFED	MILLING COPRA 2016	COPRA	COPRA	Oil seed	TAMILNADU	1170.44	59,500	696.41
3.	2016-17	NAFED	BALL COPRA 2016	COPRA	COPRA	Oil seed	KARNATAKA	1836.40	62,400	1145.91
4.	2016-17	NAFED	BALL COPRA 2016	COPRA	COPRA	Oil seed	TAMILNADU	0.46	62,400	0.29
5.	2019-20	NAFED	MILLING COPRA 2019	COPRA	COPRA	Oil seed	TAMILNADU	313.66	95,210	298.64
6.	2019-20	NAFED	BALL COPRA 2019	COPRA	COPRA	Oil seed	TAMILNADU	0.18	99,200	0.17

## Annexure- VIII

FY 2016-17 - PMFBY & RWBCIS Combined - State Wise Business Statistics						
State/UT Name	Number of Farmers Applications Insured (number in Lakhs)	Area Insured (in Lakh Ha.)	Sum Insured	Gross Premium	Estimated Claims	No. of Farmers against paid Claims (number in Lakhs)
			In Rs. Crore			
A & N Islands	0.0	0.0	0.5	0.0	0.1	0.0
Andhra Pradesh	17.8	15.6	8,646.0	845.4	944.4	9.0
Assam	0.6	0.4	235.6	8.6	5.4	0.2
Bihar	27.1	24.8	11,807.0	1,416.2	347.9	2.2
Chhattisgarh	15.5	24.1	7,231.9	325.8	160.1	1.4
Goa	0.0	0.0	5.8	0.1	0.0	0.0
Gujarat	19.8	30.2	12,016.6	2,274.7	1,267.2	6.8
Haryana	13.4	20.8	11,782.1	364.4	296.2	2.2
Himachal Pradesh	3.8	1.3	929.1	71.7	45.2	1.1
Jammu & Kashmir	-	-	-	-	-	-
Jharkhand	8.8	3.7	2,002.2	271.8	31.2	0.6
Karnataka	29.5	26.1	9,766.4	1,354.5	2,053.3	18.4
Kerala	0.8	0.5	332.5	33.2	44.6	0.6
Madhya Pradesh	74.6	126.1	36,915.9	3,804.4	2,039.4	13.5
Maharashtra	120.1	73.0	24,018.1	4,596.4	2,316.8	29.1
Manipur	0.1	0.1	36.9	3.6	2.0	0.1
Meghalaya	0.0	0.0	0.5	0.0	0.0	0.0
Odisha	18.2	13.2	7,262.3	539.0	432.2	1.7
Puducherry	0.1	0.1	34.0	2.9	7.6	0.0
Rajasthan	91.9	103.8	17,747.0	2,543.8	1,946.9	29.4
Sikkim	0.0	0.0	0.5	0.0	0.1	0.0
Tamil Nadu	15.0	12.3	6,536.0	1,150.1	3,630.3	12.3
Telangana	9.7	8.2	5,184.8	291.9	178.8	2.3
Tripura	0.1	0.0	17.6	0.4	0.7	0.0
Uttar Pradesh	72.9	65.1	29,097.2	1,207.7	575.0	12.0
Uttarakhand	2.6	1.3	921.4	41.4	27.5	0.6
West Bengal	41.3	20.0	12,071.4	726.8	421.7	5.5
<b>GRAND TOTAL</b>	<b>583.7</b>	<b>570.8</b>	<b>204,599</b>	<b>21,875</b>	<b>16,774</b>	<b>149.0</b>

Contd...2/-

<b>FY 2017-18 - PMFBY &amp; RWBCIS Combined - State Wise Business Statistics</b>						
<b>State/UT Name</b>	<b>Total</b>	<b>Area Insured (in Lakh Ha.)</b>	<b>Sum Insured</b>	<b>Gross Premium</b>	<b>Estimated Claims</b>	<b>No. of Farmers against paid Claims (number in Lakhs)</b>
			<b>In Rs. Crore</b>			
<b>A &amp; N Islands</b>	0.0	0.0	0.5	0.0	-	-
<b>Andhra Pradesh</b>	18.3	21.5	11,163.1	1,301.1	730.8	7.0
<b>Assam</b>	0.6	0.4	256.7	11.9	1.1	0.0
<b>Bihar</b>	23.0	21.3	9,948.7	1,027.3	402.1	2.2
<b>Chhattisgarh</b>	14.7	22.2	6,895.3	361.9	1,388.0	6.6
<b>Goa</b>	0.0	0.0	4.5	0.1	0.0	0.0
<b>Gujarat</b>	17.6	26.6	12,432.6	3,261.4	1,073.7	4.5
<b>Haryana</b>	13.5	19.3	12,259.4	453.2	899.4	3.3
<b>Himachal Pradesh</b>	3.8	1.1	769.9	77.5	64.7	1.5
<b>Jammu &amp; Kashmir</b>	1.6	1.5	485.2	41.0	9.8	0.3
<b>Jharkhand</b>	12.0	2.9	1,495.2	211.9	46.9	1.4
<b>Karnataka</b>	20.9	18.1	8,745.3	1,834.1	859.2	6.5
<b>Kerala</b>	0.6	0.5	301.2	25.9	10.9	0.4
<b>Madhya Pradesh</b>	69.5	121.2	43,371.6	4,841.6	5,894.0	24.0
<b>Maharashtra</b>	102.1	59.0	18,956.5	4,256.7	3,286.2	53.7
<b>Manipur</b>	0.1	0.2	49.8	1.9	0.7	0.0
<b>Meghalaya</b>	0.0	0.0	26.8	1.4	0.0	0.0
<b>Odisha</b>	18.9	13.5	7,310.1	820.3	1,779.0	7.5
<b>Puducherry</b>	-	-	-	-	-	-
<b>Rajasthan</b>	88.1	98.5	22,657.1	2,702.6	2,193.4	29.8
<b>Sikkim</b>	0.0	0.0	2.9	0.1	0.0	0.0
<b>Tamil Nadu</b>	14.6	11.7	7,033.7	1,342.1	1,978.9	9.6
<b>Telangana</b>	10.9	10.5	7,845.8	678.8	631.0	4.4
<b>Tripura</b>	0.1	0.0	21.1	0.7	1.0	0.0
<b>Uttar Pradesh</b>	54.2	47.1	20,398.8	1,385.7	380.5	6.1
<b>Uttarakhand</b>	2.2	1.2	857.7	67.8	39.4	0.7
<b>West Bengal</b>	40.6	16.8	11,147.7	642.4	254.8	5.6
<b>GRAND TOTAL</b>	<b>528.0</b>	<b>515.0</b>	<b>204,437</b>	<b>25,350</b>	<b>21,926</b>	<b>174.9</b>

Contd...3/-

<b>FY 2018-19 - PMFBY &amp; RWBCIS Combined - State Wise Business Statistics</b>						
<b>State/UT Name</b>	<b>Total</b>	<b>Area Insured (in Lakh Ha.)</b>	<b>Sum Insured</b>	<b>Gross Premium</b>	<b>Estimated Claims</b>	<b>No. of Farmers against paid Claims (number in Lakhs)</b>
			<b>In Rs. Crore</b>			
<b>A &amp; N Islands</b>	0.0	0.0	2.7	0.2	-	-
<b>Andhra Pradesh</b>	24.5	22.3	13,327.8	1,352.6	1,270.1	7.8
<b>Assam</b>	0.7	0.5	308.3	12.6	0.1	0.0
<b>Bihar</b>	-	-	-	-	-	-
<b>Chhattisgarh</b>	15.7	22.7	7,869.3	889.2	1,067.5	6.6
<b>Goa</b>	0.0	0.0	3.3	0.0	0.1	0.0
<b>Gujarat</b>	21.7	26.1	13,676.8	3,141.4	2,600.9	13.4
<b>Haryana</b>	14.4	20.5	13,740.3	840.6	926.2	4.1
<b>Himachal Pradesh</b>	2.7	0.9	725.4	79.4	54.2	0.5
<b>Jammu &amp; Kashmir</b>	1.5	1.1	995.6	76.7	24.6	0.0
<b>Jharkhand</b>	12.9	6.3	3,487.2	396.3	426.0	0.5
<b>Karnataka</b>	19.2	22.2	9,631.6	1,822.9	2,859.8	12.5
<b>Kerala</b>	0.6	0.4	317.4	36.3	23.3	0.1
<b>Madhya Pradesh</b>	73.4	129.5	55,010.8	5,588.1	812.7	1.0
<b>Maharashtra</b>	147.3	88.2	30,177.1	6,105.5	5,723.4	78.2
<b>Manipur</b>	0.0	0.0	5.2	0.2	0.0	0.0
<b>Meghalaya</b>	0.0	0.0	3.5	0.1	0.1	-
<b>Odisha</b>	20.8	14.6	8,548.9	1,077.9	1,045.2	6.3
<b>Puducherry</b>	0.1	0.1	57.1	3.1	0.5	0.0
<b>Rajasthan</b>	69.3	74.3	28,242.8	3,453.2	2,972.5	14.5
<b>Sikkim</b>	0.0	0.0	1.0	0.0	0.0	0.0
<b>Tamil Nadu</b>	20.5	11.1	7,085.3	1,422.3	1,802.8	9.9
<b>Telangana</b>	7.8	7.8	6,065.0	522.5	479.3	0.0
<b>Tripura</b>	0.0	0.0	0.7	0.0	-	-
<b>Uttar Pradesh</b>	61.3	51.3	21,888.0	1,501.8	454.0	6.0
<b>Uttarakhand</b>	1.9	1.1	862.5	75.1	72.4	0.8
<b>West Bengal</b>	51.8	18.0	14,235.1	707.7	560.5	2.8
<b>GRAND TOTAL</b>	<b>568.1</b>	<b>519.3</b>	<b>236,269</b>	<b>29,106</b>	<b>23,176</b>	<b>165.1</b>
<b>* Kharif 2018 and Rabi 2018-19 claims are not yet fully reported</b>						

\*\*\*\*\*